

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**


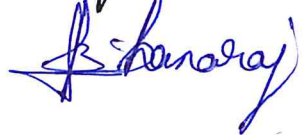

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/140/2016
NAME OF THE PETITIONER(S) : S. Reha Banu
NAME OF THE RESPONDENT(S) : M/s Green House Promoters P. Ltd & 8 others
UNDER SECTION : 397/398 and 237

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. Anirudh Keishan Aashish Jain Luvnia	Counsel for Respondent S-PO		
2. B. Dhanaaray -	in for rth -		
3. Aditya S FOR P. Jagadha Reish	COUNSEL FOR PETITIONER		

ORDER

Counsel representing both the parties present. Counsel for petitioner submitted that there is a proposal for settlement between the parties. Time enlarged at request to report the outcome of the proposal for settlement. Put up on 9/6/2017 at 10.30 A.M.


(Ch.Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)